

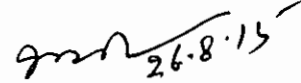
**Mediation Centre, Rajasthan High Court
Jaipur Bench, Jaipur
Cause List Date 28-08-2015**

S. No.	Name of Mediator	Cases Title	Name of petitioner Advocate	Name of Respondent Advocate
1	Sh. Suresh Pareek , Sr. Advocate	S.B. Civil Second Appeal No. 144/09 Radha Mohan Vs. Smt. Badam Bai	Ajeet Bhandari	Shailesh Prakash Sharma
2	Sh. J.P. Goyal , Sr. Advocate	S.B. Civil First Appeal No. 58/05 Nazruddin Vs. Ikram Khan	Anoop Dhand	V.S. Chauhan
3	Sh. G.P. Pandey, RHJS (Retd.)	S.B. Civil First Appeal No. 467/04 Roop Chand Vs. Vishnu Swaroop	Nitish	Sudesh Bansal
4	Sh. Ravi Bhojak , Advocate	S.B. Civil Second Appeal No. 656/07 S.B. Civil Second Appeal No. 641/07 Nand Kishore Goyal Vs. Firm Sriram Glass House	R.K. Agrawal	
5	Sh. Ravi Bhojak , Advocate	S.B. Civil Second Appeal No. 168/06 Firm Roop Chand Budha Lal Vs. Firm Ram Narayan Surajmal	S.C. Mittal	V.K. Tamoliya
6	Sh. Sunit Awasthi, Advocate	S.B. Civil Second Appeal No. 546/98 Mohammed Jamil Vs. Nagar palika Sangod	Sanjay Mehrishi	Shailesh Prakash Sharma
7	Sh. Sudesh Bansal , Advocate	S. B. Civil Writ Petition No. 4822/15 Shiv Vikas Vs Ram Prasad	Raj Kumar Gaur	N. U. Quazi
8	Sh. Ankur Rastogi, Advocate	S.B. Civil Transfer Petition No. 41/15 Smt. Aarti Bhandari Vs. Neelesh Surana	Anil Upman	Shailendra Shrivastava

NOTICE

Learned Advocates are requested to get such matters referred to Mediation Centre, which in their opinion can be mutually settled by the parties on persuasion by trained Mediators, especially the matters arising out of matrimonial/ family disputes - divorce petitions, maintenance, custody of children, suit for injunction and/or declaration, partition, specific performance, recovery of possession, money suits, disputes between the landlord and tenant, Negotiable Instruments Act, Company matters and the matters of like nature. Learned Advocates may also provide the list of such cases to the Deputy Registrar (Judicial) Rajasthan High Court, Bench at Jaipur.

By Order



(Dr. Shakti Singh Shekhawat)
Deputy Secretary
(Action Plan & ADR)

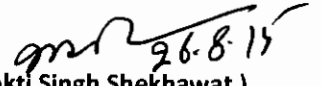
**Mediation Centre, Rajasthan High Court
Jaipur Bench, Jaipur
Cause List Date 31-08-2015**

S. No.	Name of Mediator	Cases Title	Name of petitioner Advocate	Name of Respondent Advocate
1	Sh. Satish Kumar Awasthi, Advocate	S.B. Criminal Misc. Bail Application 8326/15 Raghuvir Vs. State	Akshat Chaudhary	MI Abbasi
2	Ms. Archana Mantri , Advocate	S.B. Cr. Misc. Bail ApplicationNo. S161/15 Hari Singh Chauhan Vs. State	Pankaj Gupta	Kapil Gupta
3	Sh. Basant Singh Chhaba, Advocate	S.B. Civil Second Appeal No. 80/13 Kanihya Lal Vs. Jayant Kumar	Vyenktesh Garg	Anuroop Singhi
4	Ms. Raj Sharma , Advocate	D.B. Civil Misc. Appeal No. 3010/14 Ashok Kumar Bakoliya Vs. Smt. Geeta	Alok Chaturvedi	Himanshu Sharma
5	Sh. Harish Kumar Tripathi , Advocate	D.B. Civil Misc. Appeal No. 3043/14 Sandeep Sharma Vs. Indu Sharma	Akhil Simlote	
6	Smt. Kamala Jain, Advocate	D.B. Civil Misc. Appeal No. 3950/13 Rekha Sharma Vs. Jitendra Tiwari	Mahesh Gupta	O.P. Mishra
7	Sh. Hari Kishan Sharma, Advocate	S.B. Cr. Misc. Bail Cancellation Application No. 6308/1S Rajia Begam Vs. Shamsher	Tarun Jain	Syed Saadat Ali

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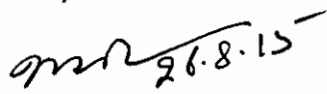
**Mediation Centre, Rajasthan High Court
Jaipur Bench, Jaipur
Cause List Date 01-09-2015**

S. No.	Name of Mediator	Cases Title	Name of petitioner Advocate	Name of Respondent Advocate
1	Sh. Ramavatar Sharma , RHJS (Retd.)	S.B. Cr. Revision Petition No. 1167/12 Sumitra Vs. Ishwar Singh	Sanjay Kumar Sharma	
2	Sh. Mohd. Hanif , RHJS (Retd.)	S.B. Criminal Misc. Bail Application No. 7542/2015 & 6369/2015	Manoj Kumar Saini	Mohammed Anees
3	Sh. Sageer Ahammed, Advocate	S.B. Civil Second Appeal No. 213/10 Nooruddin Vs. Brijmohan	Deepak Pareek	
4	Sh. Hari Kishan Sharma, Advocate	S.B. Criminal Revision Petition No. 156/2015 Girdhar Gopal Shrivastava Vs. State	A.K. Bajpai	Sudhir Jain
5	Sh. Alok Garg, Advocate	S.B. Civil Second Appeal 82/94 Bishan Lal Vs. RSEB	Sanjay Maharshi	R.K. Goyal
6	Sh. Vikas Jain, Advocate	S.B. Cr. Misc. Petition No. 2653/2015 Dr. Girish Kumar Vs. State of Rajasthan	Samarth Sharma	R. K. Yadav
7	Sh. P.K. Kasliwal, Advocate	S. B. Cri. Transfer Application No. 33/14 Amrati Lal Vs. Savita	Jai Prakash Gupta	Sri Ram Yadav

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